

## **New Bank of India (Amalgamation and Transfer of Undertaking) Scheme, 1993**

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## **New Bank of India (Amalgamation and Transfer of Undertaking) Scheme, 1993**

In exercise of the powers conferred by Section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980 (40 of 1980), the Central Government, after consultation with the Reserve Bank of India, hereby makes the following Scheme, namely:-

#### CHAPTER 1

#### INTRODUCTORY

#### **1. Short title and commencement :-**

#### **2. Definitions :-**

#### CHAPTER 2

#### CHAPTER II

#### **3. Undertaking of New Bank of India to vest in Punjab National Bank :-**

#### **4. General effect of vesting :-**

#### **5. Dissolution of the Board of Directors, etc :-**